

So, I urge upon the Government through you to take immediate steps for construction of new multi-storeyed flats on the same site to provide accommodation to railway employees.

[*Translation*]

SHRIMATI SHEELA GAUTAM (Aligarh): Mr. Deputy Speaker, Sir, a news item regarding the injustice being done to the students of the Medical College of Aligarh University has published in "Amar Ujala" dated 7th December, 1991. It is a serious case of bungling in which high-ups are involved. It is in the knowledge of Vice Chancellor of the University, but attempts are being made to hush up the whole matter.

The case is regarding large scale tempering with marks sheet of the First Year MBBS students. It has been done to benefit some students and to harm the other. It is also learnt that differences are being created between Hindu and Muslim students.

Two documents are the proof of this mess, first in which marks have been entered in the marks sheet in the hand of a professor, and second, in which the marks have been entered finally. There is not even a distant similarity in them. The case of tempering with the marks of the students from Roll No. 61 to 80 has been published, by which it is clear that marks have been tempered with on communal basis.

In this connection, two member committee was formed. That too could not reach any particular result. I would urge upon the Human Resource Minister through you to make arrangements to institute an enquiry into this bungling through a proper agency so that the students are saved from the injustice in the field of education.

[*English*]

MR. DEPUTY SPEAKER: Shri Devendra Prasad Yadav. I am calling the names according to the list which is before me. It is up to us to accommodate others.

[*Translation*]

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Deputy Speaker, Sir, I

would like to draw the attention of the Government through you to a matter of urgent public importance. Mr. Deputy Speaker, Sir, there is a great resentment, and discontentment among the agriculturists in Bihar because of non supply of allotted quota of fertiliser to Bihar by Central Government.

Mr. Deputy Speaker, this year 8 lakh metric tonnes of fertilisers were allocated to Bihar and out of that not even 50% of fertilisers have been supplied to Bihar. Fertilisers containing Potash and Phosphorus have required essentially during the sowing season of Rabi and the agriculturist as faced difficulty on account of its shortage. Mr. Deputy Speaker, Sir, it has not only affected the Rabi crop adversely but will also have adverse affect on the national production of oilseeds and pulses. Very recently, the Government of Bihar has sent a message to the Central Government to ensure the supply of the allotted quota of fertilisers to Bihar by 5th December, 1991. But the fertilisers have not been supplied yet. Not only that Rs. 46 crore have been demanded for the subsidy on fertilisers and the Government has allocated Rs. 35 crore but not a single penny has been received by Bihar... (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: You kindly conclude. Do not deny chances to others.

[*Translation*]

SHRI DEVENDRA PRASAD YADAV: There is a hue and cry in Bihar. Therefore, I would urge upon the Government through you that the payment of amount of subsidy may be made as soon as possible and supply the allotted quota of fertiliser at the earliest.

[*English*]

MR. DEPUTY SPEAKER: Shri Tej Narayan Singh - absent.

Shri Bhuvaneshwar Prasad Mehta. .

(*Interruptions*)

harm. You cannot deny chances to others
It is not fair...

(Interruptions)

MR. DEPUTY SPEAKER: I have called
Shri Bhuvaneshwar Prasad Mehta.....

(Interruptions)

MR. DEPUTY SPEAKER: Kindly
resume your seats. The issue is really very
important. This is Zero Hour. You cannot
expect any reply from the Government. We
shall have to follow certain rule....

(Interruptions)

[*Translation*]

MR. DEPUTY SPEAKER: Please take
your seat Hon. Member.

(Interruptions)

SHRI DEVENDRA PRASAD YADAV:
Government is playing a cruel joke with 8
crore farmers *(Interruptions)*

[*English*]

SHRI SRIKANTA JENA (Cuttack) Sir,
only one suggestion. *(Interruptions)*

MR. DEPUTY SPEAKER: Mr. Srikanta,
you were also in the government. Can you
expect the Government to reply all of a
sudden when you raise an issue? I tell you,
Zero Hour is an extraordinary weapon..

(Interruptions)

MR. DEPUTY SPEAKER: Kindly
resume your seats. Mr. Jena, you were also
in the Government. Could you give a reply all
of a sudden? That is impossible...

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Prasad,
what is the use of all this.

[*English*]

You are not getting any benefit. You
have expressed your point that there is

shortage of fertilisers in Bihar. You have
brought that to the notice of the Government.
If four to five persons were to speak on the
same subject, what will be the fate of those
who are on the toes to raise important issues
on the floor of the House? Should we deny
the chance to them?

(Interruptions)

MR. DEPUTY SPEAKER: The feelings
have been deeply conveyed.

(Interruptions)

[*Translation*]

SHRI BHUBANESHWAR PRASAD
MEHTA (HAZARIBAGH): Mr. Deputy
Speaker, Sir, I would like to draw the attention
of the Government through you. Hazaribagh
which is the best district in Bihar from the
tourist point of view, is the most neglected.
There are tree districts and a national park
adjacent to it. At places like Rajrappa and
Bhadauli, 'Melas' are held all the year round.
But the Central Government has paid no
attention to the development of that area.
Barka area is just near the district where 5
thousand years old manuscripts and idols
have been found. We have written to the
Department of Archaeology and Government
of Bihar, but they did not pay any heed to it.
Those who are doing archaeological work
privately have visited that place and have
observed that these idols belong to Indus
valley and Mohanjodaro civilizations. But
our Archaeological Department has both
paid any attention to it so far. I would like to
draw the attention of the Government through
you to the fact that in view of the
archaeological importance of Hazaribagh
district, it may be declared a tourist spot. The
idols excavated should be examined and
restored by the Archaeology Department.

SHRI BHUWAN CHANDRA
KHANDURRI (Garhwal): Mr. Deputy
Speaker, Sir, birth centenary of late Veer
Chandra Singh Garhwali, a freedom fighter
of Peshawar incident fame, fall, on 25th
December, 1991. As Havaladar Major in
Garhwal Rifles he refused to open fire on